

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.712  
TO BE ANSWERED ON 20.12.2017**

**CHINESE INTERVENTION IN POK**

**712. SHRI MANOJ TIWARI:  
SHRI OM PRAKASH YADAV:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government has taken any steps to counter the Chinese intervention in PoK regarding CPEC in the recent past;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor; and**
- (d) the details of the precautionary measures being taken in this regard?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) to (d) The so-called 'China-Pakistan Economic Corridor' (CPEC), which is being projected as a flagship project of China's 'One Belt One Road' (OBOR) initiative, passes through parts of the Indian state of Jammu & Kashmir which has been in illegal occupation of Pakistan since 1947. Government has conveyed to the Chinese side, including at the highest level, its concerns about China's activities in Pakistan Occupied Kashmir and asked them to cease these activities.**

**Government has also strongly conveyed its position at multilateral and international fora where issues related to OBOR / CPEC have been raised, citing its concerns on violation of India's sovereignty and territorial integrity by this project.**

**Government has clearly articulated its firm belief that connectivity initiatives must be based on universally recognized international norms, good governance, rule of law, openness, transparency and equality, and must be pursued in a manner that respects sovereignty and territorial integrity.**

**Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.**

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